

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.12.2021

ORDER NO. 181 of 2021


Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for **CESTAT, New Delhi** on **24.12.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 24.12.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters

Note:

1. On 24.12.2021, Division Bench matters will be taken up by bench comprising of Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical) at 10:30 am.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Member, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Assistant Registrar